

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(59)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/127/2016
NAME OF THE PETITIONER(S) : R. Jeyapaal
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others
UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. R. ARULARASO,
(Respondent)

Law Association,
Sec Building, 1st Floor
High Court Chennai-600 004.


P. Jeyaraj
18/7/17
Counsel for Respondent

S. SATHI NARAYANAN
(PETITIONER)

143, Aditya Law Chambers,
High Court, Chennai-104.



18/7/17
Counsel for Petitioner


Pankaj Chawla Heli


18/7/17

ORDER

Counsel for the Petitioner present. Counsel for Respondent along with the representative of R1 present. We have heard. The Counsel for the Petitioner who replied to the arguments submitted by the representative of Counsel for R1. **Order is reserved.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)